

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00633/2015**

Jabalpur, this Thursday, the 30<sup>th</sup> day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ashwin Shukla S/o Shri G.K. Shukla  
Date of Birth 30.08.1974 Presently  
Posted as Deputy CSTE (T&P)  
Headquarter West Central Railway  
Jabalpur (M.P.) 482001

**-Applicant**

(By Advocate –**Shri S.K. Nandy**)

**V e r s u s**

1. Union of India, Ministry of Railway  
Through its Chairman Railway Board  
Rail Bhawan New Delhi 110001
  
2. Member Electrical Railway Board,  
Rail Bhawan New Delhi 110001
  
3. General Manager West Central Railway  
Indira Market Jabalpur 482001
  
4. Sr. Deputy General Manager &  
Chief Vigilance Officer West Central Railway  
Indira Market Jabalpur 482001
  
5. Chief Personal Officer O/o General Manager  
West Central Railway Indira Market  
Jabalpur 482001
  
6. Central Vigilance Commission  
Through Chief Vigilance Commissioner  
Satarkata Bhawan INA  
New Delhi 110001

**- Respondents**

(By Advocate –**Shri Vijay Tripathi**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant has filed Miscellaneous Application No.200/976/2018 for withdrawal of the present Original Application with liberty to file a fresh application, if situation arises.

**2.** M.A. is allowed.

**3.** This Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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